

# NHRC to extend probe after Indore orphanage torture report

**PIONEER NEWS SERVICE ■**  
NEW DELHI

Taking suo motu cognizance of reports that the children were being subjected to torture at an orphanage in Indore, Madhya Pradesh and the police has registered an FIR in the matter, the National Human Rights Commission (NHRC) has decided to extend its enquiry beyond the specific case and look into the status of minor inmates in other branches of the same organization

located in different states.

The move aims to probe into the potential widespread nature of the issue and ensure the well-being and rights of children in various facilities associated with the orphanage. The Indore police had registered an FIR on the basis of the complaint registered by the State Children Welfare Committee.

Reportedly, apart from Indore, the orphanage has its branches in Jodhpur, Surat, Kolkata and Bengaluru under four states of Rajasthan, Gujarat,

West Bengal and Karnataka.

Accordingly, the NHRC has issued notices to the Chief Secretaries and the Directors General of Police of the States of Rajasthan, Gujarat, West Bengal and Karnataka seeking an action taken report in the matter after conducting an enquiry/ inspection of the branches of the orphanage mentioned in the reports.

The authorities have been asked to submit a report in this regard within the next four weeks.

The Commission, in its statement issued here said that, "if the contents of the news report, if true, amounts to serious violation of human rights of the inmates at the orphanage. It has noted that taking lawful action, an FIR has been registered by the police at Indore, but the matter has inter-state ramifications. Therefore, an enquiry/ inspection of the other branches of the orphanage, situated outside Indore is also necessary." As per the NHRC, it found that the media report had quoted the District Collector of Indore saying that the CWC team has found violations of the Juvenile Justice (Care and Protection of Children) Act and they have sealed the hostel and shifted the children to government facilities.



## अनाथालय मामले में एनएचआरसी सख्त

नई दिल्ली। इंदौर के अनाथालय की 21 लड़कियों द्वारा वहां के स्टाफ पर प्रताड़ित करने के मामले में राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) सख्त हो गया है। एनएचआरसी ने जोधपुर, सूरत, कोलकाता और बेंगलुरु की शाखाओं पर रिपोर्ट मांगी है।

## **Latest News | NHRC DSP to Be Awarded President s Police Medal for Meritorious Service**

<https://www.latestly.com/agency-news/latest-news-nhrc-dsp-to-be-awarded-presidents-police-medal-for-meritorious-service-5718475.html>

Get latest articles and stories on Latest News at LatestLY. National Human Rights Commission (NHRC) DSP Isam Singh has been chosen for the President's Police Medal for Meritorious Service on the occasion of Republic Day, an official statement said.

New Delhi, Jan 25 (PTI) National Human Rights Commission (NHRC) DSP Isam Singh has been chosen for the President's Police Medal for Meritorious Service on the occasion of Republic Day, an official statement said. Posted in the Investigation Division of the NHRC, Singh has been part of several spot enquiry teams in cases of human rights violations, including post-poll violence in West Bengal, and has analysed several case files related to custodial and encounter deaths, the statement said.

Singh has received appreciation and commendation letters from senior officers and the NHRC for his valuable contribution. Before joining the commission as an inspector on deputation in 2007, Singh had served in various public sector undertakings including refineries and port trusts, etc. as a security officer in the rank of a sub-inspector. He was absorbed in the commission in 2013 and promoted as DSP in 2015.

## **NHRC seeks reports on orphanage's branches in 4 states after allegations of child abuse**

<https://www.theweek.in/wire-updates/national/2024/01/25/del131-nhrc-orphanage.html>

New Delhi, Jan 25 (PTI) The NHRC has called for reports on the branches of an orphanage in Jodhpur, Surat, Kolkata and Bengaluru from the state governments concerned after an FIR was registered against its Indore branch on the allegations of child atrocities.

In a statement, the National Human Rights Commission (NHRC) said it has taken suo motu cognisance of a media report that the children aged between four and 14 years were being subjected to torture at an orphanage in Indore, Madhya Pradesh and the police have registered an FIR in the matter on a complaint by the Child Welfare Committee.

Apart from Indore, the orphanage has its branches in Rajasthan's Jodhpur, Gujarat's Surat, Kolkata and Bengaluru, the NHRC said.

The commission said it has observed that the content of the news report, if true, "amounts to serious violation of human rights of the inmates at the orphanage".

Noting that the matter has inter-state ramification, the human rights panel has said that an enquiry/ inspection of the other branches of the orphanage, situated outside Indore, is also necessary.

It has issued notices to the chief secretaries and the directors general of police of the states of Rajasthan, Gujarat, West Bengal and Karnataka calling for an action taken report in the matter after conducting an enquiry or inspection of the branches of the orphanage mentioned in the news report. They are expected to submit their detailed reports, including the action taken against the responsible persons, within four weeks.

The chief secretary and DGP of Madhya Pradesh are also directed to indicate the further steps taken in the matter, within four weeks.

Minor girls at an Indore "orphanage" narrated tales of abuse and alleged horrifying ways of punishment, including branding with hot tongs, hanging them upside down and forced to inhale smoke from burning red chillies, prompting the local administration to seal the facility and the police to file an FIR against five women.

As the shocking tales, recounted by the inmates before the Child Welfare Committee (CWC) surfaced, an FIR was registered against five women associated with the facility for allegedly ill-treating children in the name of punishment, a police official had said last week. SLB KVK  
KVK

## **Cops drag protesting ABVP woman leader by hair, video surfaces online**

<https://keralakaumudi.com/en/news/news.php?id=1235812&u=>

HYDERABAD: A shocking footage has emerged of a woman student participating in a protest being manhandled and dragged by her hair. The protest was staged in Rangareddy district of Telangana. A video of the said incident has gone viral on social media,

The incident occurred during a protest by the students of Professor Jayashankar Telangana State Agricultural University (PJTS AU) against the state government's decision to allot 100 acres of land to the university for the construction of a new high court complex. The ABVP had called for a protest during which two policewomen who followed a woman leader on a scooter grabbed her hair and dragged her to the ground. With this, people including the opposition came forward.

"Today a protest was held at PJTS AU in which ABVP members also participated. We had taken around 20 protestors under preventive custody. Some protestors were running towards the road during which an incident happened where a woman constable by mistake held a protestor by her hair, following which she fell. They both reached the police station where the woman cop stated that it was by mistake and the girl accepted that it was not personal. No complaint was filed by the girl," a police inspector said about the incident. Opposition leader K Kavitha has demanded an "unconditional apology" from the Telangana Police and urged the National Human Rights Commission (NHRC) "to take swift and strict action against those involved

## NDTV एमपी-सीजी की खबर का असर, कुत्ते के काटने से 4 वर्ष के मासूम की मौत पर NHRC ने MCB को भेजा नोटिस

<https://mpcg.ndtv.in/madhya-pradesh-news/national-human-right-commission-sent-notice-to-bhopal-municipal-corporation-on-the-death-of-4-year-old-innocent-due-to-dog-bite-4929233>

Dog Bite Sase in Bhopal: भोपाल शहर के कटारा हिल्स में बीते मंगलवार को एक चार साल के बच्चे की कुत्ते के काटने से मौत की घटना एनडीटीवी एमपी-छत्तीसगढ़ ने प्रमुखता से उठाया था, जिसका राष्ट्रीय मानवाधिकार आयोग संज्ञान लिया है।

Dog Bites Child: मध्य प्रदेश की राजधानी भोपाल में लगातार आवारा कुत्तों का आतंक जारी है। वहीं, यहां पिछले 13 दिन में कुत्तों के काटने से 2 मासूमों की मौत हो चुकी है। पिछले मंगलवार को एक 4 वर्षीय मासूम की मौत के मामले में राष्ट्रीय मानवाधिकार आयोग ने भोपाल नगर निगम के आयुक्त को नोटिस भेजकर 3 सप्ताह में जवाब मांगा है।

दरअसल, भोपाल शहर के कटारा हिल्स में बीते मंगलवार को एक चार साल के बच्चे की कुत्ते के काटने से मौत की घटना एनडीटीवी एमपी-छत्तीसगढ़ ने प्रमुखता से उठाया था, जिसका राष्ट्रीय मानवाधिकार आयोग संज्ञान लिया है। कुत्ते के काटने से 4 साल के मासूम की मौत मामले में मानव अधिकार आयोग ने नगरी प्रशासन के प्रमुख सचिव, नगर निगम भोपाल के आयुक्त को नोटिस भेजा है।

आयोग ने नगर निगम से घटना की जांच कर 3 सप्ताह में जवाब मांगा है। इस नोटिस ने मानव अधिकार आयोग ने पूछा है कि मृतक के परिजन को क्या मुआवजा राशि दी गई?

परिजनों को नहीं मिली कोई आर्थिक मदद

आपको बता दें कि कुत्ते के काटने के बाद 4 वर्ष के बच्चे की मौत के बाद पीड़ित परिवार ने प्रशासन से आर्थिक मदद की मांग की थी, लेकिन अब तक प्रशासन की तरफ से कोई आर्थिक मदद नहीं दी गई है। मृतक दो बहनों में एक मात्र भाई था। उनके पिता की भी पहले ही मौत हो चुकी है।

MP Nursing College Scam: हाईकोर्ट ने 61 हजार छात्रों को दी बड़ी राहत, रुके हुए रिजल्ट जारी होने का रास्ता साफ

कमलनाथ ने भी उठाया था मुद्दा

भोपाल में कुत्तों के आतंक से मासूमों की मौत का मामला इन दिनों मध्य प्रदेश में गरमाया हुआ है। एक दिन पहले बुधवार को पूर्व मुख्यमंत्री और कांग्रेस के दिग्गज नेता कमलनाथ (KamalNath) ने प्रदेश सरकार पर करारा हमला किया था। उन्होंने सोशल मीडिया साइट एक्स पर लिखा था कि कुत्ते के काटने से बच्चों की मौत की घटनाएं बेहद दुखद हैं। इसके साथ ही उन्होंने राज्य सरकार से इस पर जल्द से जल्द लगाम लगाने

की मांग की थी. उन्होंने लिखा कि भोपाल में पिछले 13 दिनों में दूसरे मासूम की ज़िंदगी आवारा कुत्तों ने ले ली है, जो हृदयविदारक है. उन्होंने बताया कि अकेले राजधानी भोपाल में प्रतिदिन 75 से अधिक लोग आवारा कुत्तों का शिकार हो रहे हैं, जो एक गंभीर मामला है.

## एनएचआरसी ने बाल उत्पीड़न के आरोपों के बाद अनाथालय की चार राज्यों में शाखाओं को लेकर रिपोर्ट तलब की

<https://hindi.theprint.in/india/nhrc-seeks-report-on-orphanage-branches-in-four-states-after-child-abuse-allegations/656140/>

नयी दिल्ली, 25 जनवरी (भाषा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने एक अनाथालय की इंदौर शाखा के खिलाफ बाल उत्पीड़न के आरोप में प्राथमिकी दर्ज होने के बाद उसकी जोधपुर, सूरत, कोलकाता और बेंगलुरु शाखाओं को लेकर भी संबंधित राज्यों से रिपोर्ट तलब की है।

एनएचआरसी ने बृहस्पतिवार को यहां जारी बयान में कहा कि आयोग ने मीडिया में आई एक खबर पर स्वतः संज्ञान लिया है कि मध्य प्रदेश के इंदौर में एक अनाथालय में चार से चौदह साल के बच्चों पर अत्याचार किया जा रहा था और बाल कल्याण समिति की शिकायत पर पुलिस ने इस मामले में प्राथमिकी दर्ज की है।

आयोग ने कहा कि कथित तौर पर इंदौर के अलावा अनाथालय की चार राज्यों राजस्थान, गुजरात, पश्चिम बंगाल और कर्नाटक के क्रमशः जोधपुर, सूरत, कोलकाता और बेंगलुरु में भी शाखाएं हैं।

आयोग ने कहा कि अगर समाचार सही है, तो यह अनाथालय में रह रहे बच्चों के मानव अधिकारों का घोर उल्लंघन है। बयान में कहा गया कि विधि सम्मत कार्रवाई करते हुए इंदौर में पुलिस ने प्राथमिकी दर्ज कर ली है, लेकिन मामला अंतरराज्यीय है। अतः इंदौर के बाहर स्थित अनाथालय की अन्य शाखाओं की भी जांच/निरीक्षण आवश्यक है।

आयोग ने कहा कि तदनुसार राजस्थान, गुजरात, पश्चिम बंगाल और कर्नाटक राज्यों के मुख्य सचिवों और पुलिस महानिदेशकों को नोटिस जारी कर खबर में उल्लेखित अनाथालय की शाखाओं की जांच/निरीक्षण करने के बाद मामले में कार्रवाई रिपोर्ट जमा करने को कहा गया है। उनसे अपेक्षा की जाती है कि वे चार सप्ताह के भीतर दोषी व्यक्तियों के खिलाफ की गई कार्रवाई सहित अपनी विस्तृत रिपोर्ट प्रस्तुत करेंगे।

आयोग ने कहा कि मध्य प्रदेश के मुख्य सचिव और डीजीपी को भी चार सप्ताह के भीतर मामले में आगे की गई कार्रवाई के बारे में बताने का भी निर्देश दिया गया है।

खबर के मुताबिक इंदौर के एक 'अनाथालय' में रहने वाली नाबालिग लड़कियों ने दुर्व्यवहार और सज़ा के कथित भयानक तरीकों की जानकारी दी जिनमें गर्म चिमटे से दागना, उन्हें उल्टा लटकाना और जलती हुई लाल मिर्च का धुआं लेने के लिए मजबूर करना शामिल था। खबर के बाद स्थानीय प्रशासन ने संस्था को सील कर दिया और पांच महिलाओं के खिलाफ प्राथमिकी दर्ज की गई।

भाषा धीरज माधव



## **NHRC DSP to be awarded President s Police Medal for Meritorious Service**

<https://www.devdiscourse.com/article/law-order/2788248-nhrc-dsp-to-be-awarded-presidents-police-medal-for-meritorious-service>

Posted in the Investigation Division of the NHRC, Singh has been part of several spot enquiry teams in cases of human rights violations, including post-poll violence in West Bengal, and has analysed several case files related to custodial and encounter deaths, the statement said.

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Singh has received appreciation and commendation letters from senior officers and the NHRC for his valuable contribution.

Before joining the commission as an inspector on deputation in 2007, Singh had served in various public sector undertakings including refineries and port trusts, etc. as a security officer in the rank of a sub-inspector. He was absorbed in the commission in 2013 and promoted as DSP in 2015.

(This story has not been edited by Devdiscourse staff and is auto-generated from a syndicated feed.)

## **Woman constables of Cyberabad caught pulling hair of protesting student, probe ordered**

<https://www.thehindu.com/news/cities/Hyderabad/an-inquiry-was-ordered-into-the-incident-where-women-constables-of-cyberabad-police-pulled-a-woman-protestor-down-by-her-hair/article67775712.ece>

A probe has been ordered into the incident of two woman police constables of Cyberabad police riding a motorcycle chasing and pulling down a protesting student by her hair at Prof. Jayashankar Telangana State Agricultural University, Rajendranagar in Hyderabad. The video of the incident, which has gone viral on social media platforms, shows a woman protester of Akhil Bharatiya Vidyarthi Parishad's (ABVP) state committee being dragged by her hair by two policewomen on a two-wheeler.

The students of the university have been staging a silent protest for about two weeks to oppose the Telangana government's recent decision to allot 100 acres of the university's land for the construction of the new Telangana High Court complex. On Wednesday, the students from ABVP's state committee joined them.

Narrating the incident, ACP of Rajendranagar, B. Gangadhar said that when the police arrived to disperse the crowd and take them into preventive custody, the students started running towards the National Highway and into the nearby forest area. "The constables tried to stop one of the female students by attempting to catch her shoulder but ended up grabbing her hair. After the student fell down, the constables even apologised and consoled her," said the official.

However, following an order for a detailed report of the incident by the higher-ups, an enquiry was launched into the case.

The video was posted on X (formerly Twitter) by Bharat Rashtra Samithi (BRS) MLC K. Kavitha, who requested the intervention of the National Human Rights Commission (NHRC) into the matter.

## **Agri university stir: Telangana female student dragged by hair by police women, inquiry on**

<https://indianexpress.com/article/cities/hyderabad/agriculture-university-stir-telangana-female-student-dragged-by-hair-9126776/>

Professor Jayashankar Telangana State Agriculture University students have been on a protest for over 2 weeks against the decision to allot 100 acres of the university's land for new Telangana High Court complex.

After a video of a female student in Telangana being dragged by the hair to the ground by two women police officers on a two-wheeler went viral on social media, Cyberabad police have called for an inquiry into the incident.

The incident happened on Wednesday afternoon when about 50 ABVP activists from Osmania University arrived at Professor Jayashankar Telangana State Agriculture University (PJTSAU) campus in Rajendranagar on the outskirts of Hyderabad to join an ongoing student protest against acquisition of land for the High Court complex.

While classes have been suspended, the students say they won't go back until the government order, GO-55 dated December 31, that allotted 100 acres of land from PJTSAU and the adjoining Sri Konda Laxman Telangana State Horticulture University (SKLTSHU) in Rajendranagar Mandal for the proposed High Court is revoked.

The recent incident involving Telangana police is deeply concerning and absolutely unacceptable. Dragging a peaceful student protester and unleashing abrasive behaviour on the protestor raises serious questions about the need for such aggressive tactics by the police.

This... [pic.twitter.com/p3DH812ZBS](https://pic.twitter.com/p3DH812ZBS)

— Kavitha Kalvakuntla (@RaoKavitha) January 24, 2024

"A video of Improper action by certain police personnel has come to the notice of Cyberabad Police. A detailed enquiry is being conducted to take appropriate action in the matter," Cyberabad police later said in a note.

In the video, one of the female student leaders from Osmania University could be seen running while two uniformed police women chase her in a two-wheeler, hold her by the hair and drag her down to the ground. About 50 of the protestors were taken into preventive custody. Later, student activists of SFI joined the protest along with former CPI(M) MLA Julakanti Ranga Reddy. Students say more politicians, including some sitting legislators, have agreed to join the protest now.

The viral video triggered widespread outrage on social media. MLC Kalvakuntla Kavitha in a post on X urged the National Human Rights Commission to take swift and strict action.

“The recent incident involving Telangana police is deeply concerning and absolutely unacceptable. Dragging a peaceful student protester and unleashing abrasive behaviour on the protestor raises serious questions about the need for such aggressive tactics by the police. This arrogant behaviour demands an unconditional apology from the Telangana Police. Urging the Human Rights Commission to take swift and strict action against those involved. This behaviour cannot become a norm and must be condemned by all alike,” she said in the post tagging NHRC.

The students here have been on a protest for over two weeks against a recent government decision to allot 100 acres of the university's land for the construction of the new Telangana High Court complex.

Pointing that the 100-acre earmarked for the new High Court complex would destroy the ecology and biodiversity of the area, the students want the land meant for agricultural research to be left alone and instead, asked the government to identify barren land elsewhere.

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— Kavitha Kalvakuntla (@RaoKavitha) January 24, 2024

"A video of Improper action by certain police personnel has come to the notice of Cyberabad Police. A detailed enquiry is being conducted to take appropriate action in the matter," Cyberabad police later said in a note.

In the video, one of the female student leaders from Osmania University could be seen running while two uniformed police women chase her in a two-wheeler, hold her by the hair and drag her down to the ground. About 50 of the protestors were taken into preventive custody. Later, student activists of SFI joined the protest along with former CPI(M) MLA Julakanti Ranga Reddy. Students say more politicians, including some sitting legislators, have agreed to join the protest now.

The viral video triggered widespread outrage on social media. MLC Kalvakuntla Kavitha in a post on X urged the National Human Rights Commission to take swift and strict action.

“The recent incident involving Telangana police is deeply concerning and absolutely unacceptable. Dragging a peaceful student protester and unleashing abrasive behaviour on the protestor raises serious questions about the need for such aggressive tactics by the police. This arrogant behaviour demands an unconditional apology from the Telangana Police. Urging the Human Rights Commission to take swift and strict action against those involved. This behaviour cannot become a norm and must be condemned by all alike,” she said in the post tagging NHRC.

The students here have been on a protest for over two weeks against a recent government decision to allot 100 acres of the university's land for the construction of the new Telangana High Court complex.

Pointing that the 100-acre earmarked for the new High Court complex would destroy the ecology and biodiversity of the area, the students want the land meant for agricultural research to be left alone and instead, asked the government to identify barren land elsewhere.

## **T gana women s commission seeks report on policewomen dragging ABVP activist by hair**

<https://www.devdiscourse.com/article/education/2788447-tgana-womens-commission-seeks-report-on-policewomen-dragging-abvp-activist-by-hair>

The Telangana State Women's Commission on Thursday sought a report from police on the incident of two policewomen allegedly dragging a woman activist of the ABVP by the hair during a protest.

Taking cognisance of the incident, it also directed the police department to take action as per law against the two policewomen, a release issued by the Commission said.

Akhil Bharatiya Vidyarthi Parishad is the students' wing of RSS.

Meanwhile, Union Minister and state BJP president G Kishan Reddy strongly condemned "the inhumane actions perpetrated by negligent police officials". "This incident in Hyderabad reflects the Congress' autocratic rule and is highly condemnable," Reddy said on 'X'.

He said urgent and decisive measures must be taken against those responsible for the "objectionable behavior towards the protesting student leaders".

A video showing two policewomen, riding a two-wheeler, dragging a woman protester by hair went viral on Wednesday evening, prompting a strong reaction from opposition BRS MLC K Kavitha, who sought the intervention of the National Human Rights Commission into the matter.

Police said as per their information, the incident happened at the agricultural university at Rajendranagar in Hyderabad on Wednesday during a protest.

The students and others at the university have been opposing allotment of some university land for the construction of a new building for the high court.

When contacted, Cyberabad Police Commissioner Avinash Mohanty said the matter would be thoroughly probed.

"We will inquire thoroughly into the matter and take appropriate action," he said.

(This story has not been edited by Devdiscourse staff and is auto-generated from a syndicated feed.)

## **Child Abuse Cases: बाल शोषण के मामले में मानवाधिकार आयोग ने चार राज्यों से तलब की रिपोर्ट, मुख्य सचिवों को नोटिस जारी**

<https://www.jagran.com/news/national-human-rights-commission-summons-report-from-four-states-case-of-child-abuse-notice-issued-to-chief-secretaries-23638386.html>

इंदौर के अनाथालय में बाल शोषण के मामले में केस दर्ज होने के बाद राष्ट्रीय मानवाधिकार आयोग ने जोधपुर सूरत कोलकाता और बेंगलुरु में स्थित अनाथालय की अन्य शाखाओं के संबंध में संबंधित सरकारों से रिपोर्ट तलब की है। इसके लिए चार सप्ताह का समय दिया गया है। आयोग ने कहा कि इंदौर के अनाथालय में चार से 14 साल की उम्र के बच्चों को यातना दी जा रही है।



## NHRC ने बाल उत्पीड़न के आरोपों के बाद अनाथालय की चार राज्यों में शाखाओं को लेकर रिपोर्ट तलब की

<https://www.republicbharat.com/india/nhrc-seeks-report-orphanage-branches-four-states-after-child-abuse-allegations/>

राष्ट्रीय मानवाधिकार आयोग ने एक अनाथालय की इंदौर शाखा के खिलाफ बाल उत्पीड़न के आरोप में चार राज्यों से रिपोर्ट तलब की है।

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने एक अनाथालय की इंदौर शाखा के खिलाफ बाल उत्पीड़न के आरोप में चार राज्यों से रिपोर्ट तलब की है। एनएचआरसी ने बृहस्पतिवार को यहां जारी बयान में कहा कि आयोग ने मीडिया में आई एक खबर पर स्वतः संज्ञासंज्ञान लिया है कि मध्य प्रदेश के इंदौर में एक अनाथालय में चार से चौदह साल के बच्चों पर अत्याचार किए जा रहे थे और बालकल्याण समिति की शिकायत पर पुलिस ने इस मामले में प्राथमिकी दर्ज की है।

आयोग ने कहा कि कथित तौर पर इंदौर के अलावा अनाथालय चार राज्यों राजस्थान, गुजरात, पश्चिम बंगाल और कर्नाटक के क्रमशः जोधपुर, सूरसूत, कोलकाता और बेंगलुरु में भी शाखाएं हैं। आयोग ने कहा कि अगर समाचार सही है, तो यह अनाथालय में रह रहे बच्चों के मानव अधिकारों का घोर उल्लंघन है। बयान में कहा गया कि विधि सम्मत कार्रवाई करते हुए इंदौर में पुलिस ने प्राथमिकी दर्ज कर ली है, लेकिन मामला अंततः राजस्थान है। अतः इंदौर के बाहर स्थित अनाथालय अन्य शाखाओं की भी जांच/निरीक्षण आवश्यक है। आयोग ने कहा कि तदनुसार सारराजस्थान, गुजरात, पश्चिम बंगाल और कर्नाटक के मुख्य सचिवों और पुलिस महानिदेशकों को नोटिस जारी कर खबर में उल्लेखित अनाथालय शाखाओं की जांच/निरीक्षण करने के बाद मामले में कार्रवाई रिपोर्ट जमा करने को कहा गया है। उनसे अपेक्षा की जाती है कि वे चार सप्ताह के भीतर दोषी

खबर के मुताबिक इंदौर के एक 'अनाथालय' में रहने वाली नाबालिग लड़कियों ने दुर्व्यवहार और सज़ा के कथित भयानक तरीकों की जानकारी दी जिन्हें गर्म चिमटे से दागना, उन्हें उल्टा लटकाना और जलती हुई लाल मिर्च का धुआं आंलेने के लिए मजबूर करना शामिल था। खबर के बाद स्थानीय प्रशासन ने संस्थाओं को सील कर दिया और पांच महिने लगे खबर के लिए प्राथमिकी दर्ज की गई

## **Viral Video: तेलंगाना महिला पुलिस कर्मी ने छात्रा को बाल पकड़कर घसीटा**

<https://hindikhabar.com/state/other-states/viral-video-telangana-female-police-personnel-dragged-the-student-by-her-hair/>

Viral Video: तेलंगाना पुलिस की बर्बरता को एक वीडियो सोशल मीडिया पर वायरल हो रहा है। जिसमें दो महिला पुलिसकर्मी एबीवीपी की एक कार्यकर्ता को बाल पकड़कर कर गिरा देती है और फिर उसे घसीटती है। बताया जा रहा है कि ये लड़की कांग्रेस सरकार के खिलाफ प्रदर्शन कर रही थी। मिली जानकारी के मुताबिक, एबीवीपी की यह महिला कार्यकर्ता प्रोफेसर जयशंकर तेलंगाना स्टेट एग्रीकल्चर यूनिवर्सिटी (Professor Jayashankar Telangana State Agricultural University) की छात्रा है। यह छात्रा यूनिवर्सिटी की 100 एकड़ जमीन को हाईकोर्ट निर्माण के लिए देने के सरकार के फैसले का विरोध कर रही थी।

### **Advertisement**

Viral Video पर के. कविता ने दी प्रतिक्रिया

सोशल मीडिया पर इस घटना से जुड़ा एक वीडियो वायरल हो रहा है। जिसके बाद अब सियासत भी शुरू हो गई है। बीआरएस (BRS) की नेता के. कविता ने इस घटना पर कड़ी प्रतिक्रिया व्यक्त की और राष्ट्रीय मानवाधिकार आयोग से हस्तक्षेप की मांग की है। उन्होंने कहा कि इस व्यवहार के लिए तेलंगाना पुलिस को बिना शर्त माफी मांगने की दरकार है।

The recent incident involving Telangana police is deeply concerning and absolutely unacceptable. Dragging a peaceful student protester and unleashing abrasive behaviour on the protestor raises serious questions about the need for such aggressive tactics by the police.

This... [pic.twitter.com/p3DH812ZBS](https://pic.twitter.com/p3DH812ZBS)

— Kavitha Kalvakuntla (@RaoKavitha) January 24, 2024

इस हरकत के लिए माफी मांगे तेलंगाना पुलिस- कविता

उन्होंने सोशल मीडिया प्लेटफॉर्म एक्स पर कहा, तेलंगाना पुलिस से जुड़ी हालिया घटना बेहद चिंताजनक और बिल्कुल अस्वीकार्य है। शांतिपूर्ण प्रदर्शन कर रही छात्रा को घसीटना और उससे अभद्र व्यवहार करना तेलंगाना पुलिस की आक्रामक रवैया को दर्शाता है। उन्होंने मानवाधिकार आयोग से इसमें शामिल लोगों के खिलाफ त्वरित और सख्त कार्रवाई करने की मांग की।

## हैदराबाद: महिला पुलिसकर्मियों ने प्रदर्शनकारी को बाल पकड़कर घसीटा, कार्रवाई की मांग

<https://www.etvbharat.com/hi/!bharat/hyderabad-women-policemen-allegedly-dragged-protestor-by-his-hair-brs-mla-demanded-action-hin24012501037>

<https://www.aajtak.in/india/telangana/story/telangana-police-brutality-against-abvp-women-worker-in-ranga-reddy-video-viral-lclt-1866379-2024-01-25>

Hyderabad policewomen dragged protestor: हैदराबाद में महिला पुलिसकर्मियों द्वारा एक महिला प्रदर्शनकारी को कथित रूप से बाल पकड़कर घसीटने का मामला सामने आया है. बीआरएस विधायक ने की कार्रवाई की मांग की है.

हैदराबाद: एक महिला प्रदर्शनकारी को बालों से दोपहिया वाहन पर सवार दो महिला पुलिसकर्मियों द्वारा खींचते हुए एक वीडियो बुधवार शाम को सोशल मीडिया पर व्यापक रूप से प्रसारित हुआ. ईटीवी भारत इस वीडियो की सत्यता की पुष्टि नहीं करता है. इस पर विपक्षी दल भारत राष्ट्र समिति (बीआरएस) की विधान पार्षद के. कविता ने कड़ी प्रतिक्रिया व्यक्त की और राष्ट्रीय मानवाधिकार आयोग से हस्तक्षेप की मांग की.

पुलिस ने बताया कि उनकी जानकारी के अनुसार, यह घटना आज यहां राजेंद्रनगर स्थित कृषि विश्वविद्यालय में एक विरोध प्रदर्शन के दौरान हुई. विश्वविद्यालय के छात्र और अन्य लोग उच्च न्यायालय के नए भवन के निर्माण के लिए विश्वविद्यालय की भूमि के आवंटन का विरोध कर रहे हैं. पुलिस ने बताया कि प्रदर्शन के दौरान जब पुलिस उन्हें एहतियातन हिरासत में लेने की कोशिश कर रही थी तो कुछ प्रदर्शनकारी भागने लगे. हालांकि, इस मामले की जांच किए जाने की जरूरत है.

उन्होंने कहा, ऐसा प्रतीत होता है कि यह घटना तब हुई जब महिला पुलिसकर्मियों ने उनका पीछा करने की कोशिश की. पीड़ित महिला की पहचान को लेकर पुलिस ने बताया कि यह घटना कुछ समय पहले ही उनके संज्ञान में आई है और मामले की जांच की जाएगी. साइबराबाद पुलिस आयुक्त अविनाश मोहंती ने संपर्क करने पर बताया कि मामले की जांच की जाएगी.

उन्होंने न्यूज एजेंसी से कहा, 'हम मामले की गहन जांच करेंगे और उचित कार्रवाई करेंगे.' बीआरएस नेता कविता ने कहा कि 'अहंकारी व्यवहार' के लिए तेलंगाना पुलिस को बिना शर्त माफी मांगने की जरूरत है. उन्होंने 'एक्स' पर कहा, 'तेलंगाना पुलिस से जुड़ी हालिया घटना बेहद चिंताजनक और बिल्कुल अस्वीकार्य है. एक शांतिपूर्ण छात्र प्रदर्शनकारी को घसीटना और प्रदर्शनकारी से अभद्र व्यवहार करना पुलिस द्वारा ऐसी आक्रामक रणनीति अपनाने की आवश्यकता पर गंभीर सवाल उठाता है.'